

MR. DEPUTY SPEAKER : Nothing will go on record.

(Interruptions)

MR. DEPUTY SPEAKER : Do you want to lose the Zero Hour? I am sorry. Please take your seats. Enough has been said about this Bill. Let the Minister reply now. That is all. Please take your seats.

(Interruptions)

MR. DEPUTY SPEAKER : I am not allowing anyone else now except the Minister. That is all.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : Mr. Deputy-Speaker, Sir, right from the beginning and while introducing the Bill, the intention of the Government has been very clear, that is, to give reservations to women. That was the intention on that day and today also.

This Bill was sent to the Joint Committee - I do not want to go into the details now - and that had been discussed many times. The Joint Committee did not recommend unanimously and it also got divided on the issue. In this vital issue, the intention of the Government is that the House should not be divided and there should be unanimity. The Government is trying its best to persuade and bring unanimity. It is trying its best to come to one point where there will be unanimity and this persuasion needs some time. I hope the House will certainly agree with the Government that it needs little time to bring unanimity and see that reservation of women is passed by the House with unanimity.

(Interruptions)

MR. DEPUTY-SPEAKER : Shri Prabhu Dayal may speak now.

*(Interruptions)**

DEPUTY-SPEAKER : Nothing else will go on except that of Mr. Katheria.

(Interruptions)

DEPUTY SPEAKER : Which subject are you about?

[In Hindi]

HARADHAN ROY (Asansol) : We will speak about this subject.

DEPUTY SPEAKER : Please take your seats. Mr. Shri Prabhu Dayal Katheria.

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Mr. Deputy Speaker, Sir, I would like to request the Chair before asking the Government anything. We are now in eleventh Lok Sabha from 10th Lok Sabha. We have come here as elected members. Government

* Not Recorded.

have adopted an indifferent attitude, all the Hon. Members are present here, therefore I would like to request the Chair before saying anything to Government. When a Hon. Member writes a letter to the Government, it is Government's responsibility to reply to it. A language has been adopted that your letter has been sent for further necessary action, in reply of second letter again it is the same language, third time again it is same language. Parliament is supreme in this country. It is supreme House. A member of parliament represents 20 lakh people. If he raise some personal point then it can be ignored but Chair should look into it. Hon. Members want that any point raised in Parliament should be replied after discussing it in Parliament. Many times these things were discussed in this House but Government is not taking them seriously considering this only her responsibility. My submission is that I have raised this point in this session...*(Interruptions)* Listen Mr. Sagen.

I had raised this point in the beginning of this session that there is a glass factory in Sukhabad in district Ferozabad, three thousand labourers are working there, this factory was lock illegally since 2nd August five months have passed. I met to Minister of Labour, Minister of Parliamentary Affairs and all other but now three thousand labourers are on road, no body is there to listen to them and from a week labourers are on demonstration at district head-quarter. Today is the question of employment of three thousand labourers, their children are starving and Government is indulged in corruption of crores of rupees. The labourers are starving. Nobody is there to listen to them. Therefore, it is my request to the Chair that he may give some orders to Government in this regard, responsibility should be fixed for acting against labourers, it is my request that you may give some directions to the Government. I am raising this matter in the House second or third time. Who will give its reply? It is my request that Government should give its reply, about three thousand labourers are facing starvation.

MR. DEPUTY SPEAKER : I do not stop anyone. Government can give statement.

SHRI PRABHU DAYAL KATHERIA : Government can reply. Government is not dums...*(Interruptions)*

[English]

MR. DEPUTY SPEAKER : I will allow everybody.

(Interruptions)

MR. DEPUTY SPEAKER : You had your say. As not repeat anything. Please take your seat now.

[Translation]

SHRI PRABHU DAYAL KATHERIA : Mr. Deputy Speaker, Sir, Government is not deaf and dumb...*(Interruptions)*

[English]

MR. DEPUTY SPEAKER : There should be some limit to it. Please take your seat now.

(Interruptions)

MR. DEPUTY SPEAKER : Mr. Katheria, please take your seat.

[Translation]

SHRI PRABHU DAYAL KATHERIA : About three thousand labourers dying due to starvation, this Government is talks of social justice, at least some
... (Interruptions)

MR. DEPUTY SPEAKER : There are some other issues also. I am calling names.

SHRI PRABHU DAYAL KATHERIA : Government should say something.

MR. DEPUTY SPEAKER : You have conclude your point. Please sit down.

[English]

SHRI K.S.R. MURTHY (Amalapuram) : Mr. Deputy Speaker, Sir, in the Economic Times, dated 12th December, 1996, it has been reported that the Government of India, that is, the Minister of Industry is still considering the revival of the HMT Tractor Division. It is more than a year since the negotiations have been started and still they are not able to finalise which company should take over the revival of the HMT Tractor Division.

We are all interested in preserving the retention of the employees. There should be no retrenchment of the employees in this matter. Since India is the second large market, we should not allow any company to run away with this company. In case foreign knowhow is necessary, it should be obtained but not at the cost of the domestic companies. There are a very large number of companies in the country which have developed this knowhow and they should be given an opportunity to offer their terms and conditions.

A few days back, Shri Atal Bihari Vajpayee had suggested that there should be transparency in every item of Government work. The Official Secrets Act should be scrapped except in the matter of Defence. I would like to submit to the consideration of the hon. Minister of Industry that whatever negotiations are going on in the Ministry of Industry should be open. All those who have competed for this tender should be asked to come and discuss. And what is best for the interest of the country should be decided without any harm to the employees of the HMT Tractor Division.

[Translation]

SHRI RAM NAGINA MISHRA (Padrauna) : Hon'ble Deputy Speaker, Sir, through you I want to draw the

attention of the Minister of Power to district Pundrauna in Uttar Pradesh. Pundrauna is adjoining Bihar-Nepal border. There flows river Narayani which is 100 K.m. long and runs through Bihar. Thousands of villages do not have electricity there even after 50 years of independence. That area is reeling under the terror of 'Jangal Party'. Kidnapping and murders are the order of the day. Taking advantage of the darkness they indulge in committing more and more crimes. I request the Minister to provide electricity connections in hording area pudrauna on priority basis so that the people of that area could carry out their agricultural activities and run their industries smoothly.

SHRIMATI SUBHAWATI DEVI (Banshgaon) : Hon'ble Deputy Speaker Sir the fertilizer factory in Gorakhpur is lying closed for quite some time. The Government assured that the factory would be made operational within three months, but nothing has been done so far. I urge upon the Government to revive its functioning as soon as possible. Besides, Domingarh bridge has broken down. I would like to request the Minister of Railway Shri Paswan to arrange for making a pucca bridge there... (Interruptions)

MR. DEPUTY SPEAKER : You please sit down. I have called. Mr. Jatia.

DR. SATYANARAYAN JATIA (Ujjain) : 50 years have passed since the country attained freedom but still disparity and discrimination prevails, so far as the socio-economic and educational conditions of the people of Scheduled Castes and Scheduled Tribes are concerned. The ensuing Session of the Parliament would be the Budget Session and the next Five Year Plan would be the Ninth Five Year Plan, a draft of which is being prepared. I urge upon the Government to implement through the budget of 1997-98 and the Planning Commission and the Constitutional provisions made for them which have not been implemented so far. The Planning Commission should consist of two members from Scheduled Castes and one member from Scheduled Tribes.

I want to make one more submission that there has been much delay in implementing the recommendations of the Fifth Pay Commission set up for the Government employees. It should be presented soon and made effective w.e.f. 1st January 1994... (Interruptions)

MR. DEPUTY SPEAKER : Only one Member can speak at one time. I can not call their names at a time.

13.00 hrs.

SHRI NAWAL KISHORE RAI (Sitamarhi) : Mr. Deputy Speaker, Sir, through you I want to draw the attention of the Government towards the problems of unemployed people. Recently Prime Minister's Employment Scheme was implemented to solve the problems of unemployed people. Honourable Finance Minister is sitting in the House and the Leader of the House Hon'ble Ram Vilas Paswanji is also present here. Through you I want to tell the Government that it is December the last month